



## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

Order dated 9.12.2004

For admission and hearing getty 026/03.

2) M.A. 935/03 with reply and M.A. 351/04 without reply for appr. orders.

Bench

MR  
23/12/04

For admission and hearing.

2) M.A. 935/03 with reply and M.A. 351/04 without reply for appr. order.

Heard Shri K.C. Kanungo, learned counsel for the applicant and Shri U.B. Mohapatra, learned Sr. Standing Counsel for the Respondents. In course of hearing, Shri Mohapatra filed a Memo dated 11.11.2004 enclosing thereto a copy of the letter dated 8.11.2004 issued by the Senior Superintendent of Post Office, Bhubaneswar Division appointing Shri Nigamananda Biswal (applicant herein) to the post of G.D.S. BPM of Sisua Branch Office, which is the subject matter of challenge in this O.A. With the offer of appointment issued in favour of the applicant, this O.A. has rendered infructuous and the same is disposed of accordingly. No costs.

Jo.  
MEMBER (JUDICIAL)

Ram  
VICE-CHAIRMAN *2/11*

Bench

MR  
1/1/05

For admission and hearing.

2) M.A. 935/03 with reply and M.A. 351/04 without reply for appr. order.

Bench

MR  
29/12/04